

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(CAA)-55(PB)/2021

IN THE MATTER OF:

Highorbit Careers Pvt Ltd and Info Edge (India) Ltd. Petitioner/Applicant

Order Under Section 230/232

Order delivered on 08.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Kartikeya Goel, Advocate.

ORDER

List the matter for further consideration on 12.08.2021.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)